

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI (SPECIAL) BENCH**

(19) C.P.(IB)-3591(MB)/2018

CORAM:

SHRI CHANDRA BHAN SINGH
Member (Technical)

SMT. SUCHITRA KANUPARTHI
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.01.2020**

NAME OF THE PARTIES: Ultratech Cement Limited
V/s
Waterfront Buildcon LLP

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both sides are present.
2. The Respondent's Counsel proposed to settle the matter. The Counsel for Petitioner stated that this is the 2nd time proposal from the side of the Respondent.
3. By consent of both the sides matter if not settled, then they will go ahead with the hearing.
4. Matter is adjourned for further hearing to **02.03.2020**.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

Sd/-

SUCHITRA KANUPARTHI
Member (Judicial)

28.01.2020
Aah